

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 5TH DAY OF FEBRUARY, 2001

Original Application No. 704 of 2000

CORAM:

HON.MR.JUSTICE ASHOK AGARWAL, CHAIRMAN

HON.MR.S.DAYAL, MEMBER(A)

Bhagwat, Son of Sri Ram Karan yadav  
Resident of Siswari Raghbir Singh  
Post Kosaila, District Basti.

... Applicant

(By Smt.A.Tripathi)

Versus

1. The Union of India through  
Director General, Post Office  
Lucknow.
2. The Senior Superintendent of Post Offices,  
Basti Division, Basti.
3. The Superintendent of Post Office  
Basti Division, Basti.
4. The Sub-Divisional Inspector(East)  
Post and Telegraph Department, Basti.

... Respondents

O R D E R (Oral)

JUSTICE ASHOK AGARWAL:

The father of the applicant Shri Ram Karan was working on the post of Extra Departmental Runner at Branch post Office, Kasaila, District Basti. He was subsequently promoted to the cadre of class IV . Applicant, it appears, had been engaged for a short duration to the post of Extra Departmental Runner on adhoc and temporary basis. His services have, however, been discontinued. He claims regular appointment to the aforesaid post.

In our judgment, applicant cannot claim as of right appointment on out of turn basis merely because his father was, at one point of time, holding the said post. He will have

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to await issue of an advertisement for appointment as per recruitment rules. On such advertisement being issued, applicant, if eligible, will be at liberty to apply and stake his claim. No relief can be claimed for appointment on out of turn basis.

Present application, in the circumstances, we find is devoid of merit. The same is accordingly summarily rejected.

  
(S.DAYAL)  
MEMBER(A)

  
(ASHOK AGARWAL)  
CHAIRMAN

/sns/